

## Information Note to the Press (Press Release No 50/2026)

For Immediate Release

### Telecom Regulatory Authority of India

#### **TRAI releases a consultation paper on the Framework for Satellite Communication Network Authorisation, and Assignment of Spectrum to Satellite Communication Network Providers**

**New Delhi, 8<sup>th</sup> April 2026** — The Telecom Regulatory Authority of India (TRAI) has today released a consultation paper on the **Framework for Satellite Communication Network Authorisation, and Assignment of Spectrum to Satellite Communication Network Providers**.

2. DoT conveyed to TRAI on 03.07.2025 that "*the Government proposes the introduction of a Satellite Communication Network (SCN) Authorisation under Section 3(1)(b) of the Telecommunications Act, 2023*" and requested TRAI to "*provide terms and conditions for Satellite Communication Network (SCN) authorisation including provision of assignment of spectrum for both feeder link as well as user link under such authorisation.*"
3. In this regard, TRAI has issued a consultation paper on the Framework for Satellite Communication Network Authorisation, and Assignment of Spectrum to Satellite Communication Network Providers for seeking comments and counter-comments from stakeholders. Written comments on the issues, raised through the consultation paper, are invited from stakeholders by 06.05.2026 and counter-comments by 20.05.2026. The consultation paper is available at the TRAI's website ([www.traigov.in](http://www.traigov.in)).
4. The comments/ counter comments may be sent, preferably in electronic form, at [advmn@traigov.in](mailto:advmn@traigov.in). For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at telephone number +91-11-20907758.

  
(Atul Kumar Chaudhary)  
Secretary, TRAI